



2026:AHC:4573

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 18770 of 2025

Computer Operator Grade-B /Assistant Sub
Inspector Danish Alam

.....Petitioner(s)

Versus

The State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Arvind Kumar Tiwari
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Arvind Kumar Tiwari, learned counsel for the petitioner seeks to withdraw the present writ petition.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with no liberty.

January 8, 2026

N.S.Rathour

(Vikas Budhwar,J.)